

HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTIFICATION

DATED: NAINITAL: NOV. 06, 2024

No.400/UHC/Admin.A-2/2024

Pursuant to the "High Court of Uttarakhand Information Technology (I.T.) Cadre Service (Third Amendment) Rules-2024" notified vide notification No. 396/UHC/Admin.A/2024 dated 04.10.2024; Shri Anoop Singh, 3rd Additional Civil Judge (Sr. Div.), Haridwar [attached as OSD/CPC, High Court] is hereby withdrawn from the post of 3rd Additional Civil Judge (Sr. Div.), Haridwar as well as from the post of OSD/CPC, High Court of Uttarakhand, Nainital and posted as Joint Registrar (I.T.), High Court of Uttarakhand, Nainital on deputation basis until regular appointment of Joint Registrar (I.T.), High Court of Uttarakhand, Nainital through direct mode or till further orders, whichever is earlier. In addition to his duties as Joint Registrar (I.T.), High Court of Uttarakhand, Nainital, Shri Anoop Singh will discharge function of CPC of High Court of Uttarakhand, Nainital.

Under the provisions of Para 7 of G.O. No. 292/XXXVI-A-1/2022-261/2022 dated 8th September, 2022, issued by the Law Section-1, Government of Uttarakhand, the salary and other allowances of Shri Anoop Singh will remain the same as he gets in his posting as Judicial Officer, as per cadre.

This order shall come into force with immediate effect.

By Order of Hon'ble the Acting Chief Justice,

Sd/-

(Kahkasha Khan)
Registrar General

Dated: Nov. 06, 2024

No.6095/UHC/Admin.A-2/Transf. Posting. /2024

1. All the District Judges of the District Judiciary for information.
2. Principal Judges/Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officer, Haridwar and Nainital.
26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**